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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/459/ (IB)/2017  
NAME OF THE PETITIONER(S) : G. KANNAPPAN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : RAKINDO KOVAI TOWNSHIP PRIVATE LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Siddharth .H  
on Behalf of Mukundan  
Counsel for Respondent

*[Signature]*

R. Usha

Counsel for Petitioner

ORDER

Ms. R.usha, Counsel for Petitioner present. Mr.M.Siddharth, Counsel for  
respondent present. Counsel for both the parties prayed for time for making  
submissions. At their request, time is enlarged. Put up on 1.9.2017 at 10.30 A.M.

—Sd—  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—Sd—  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

hv